

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P.(C).TMP No.250 OF 2020

PETITIONER:

VIJAYA QUARRY WORKS,
KANNIMANGALAM, NADUVATTOM P.O.,
ERNAKULAM DISTRICT, REPRESENTED BY
ITS MANAGING PARTNER, ROBINS JOSEPH,
AGED 34 YEARS, S/O.JOSEPH, RESIDING AT KAITHARATH HOUSE,
NEELEESWARAM P.O., KALADY, ERNAKULAM DISTRICT.

BY ADV. SRI BABU S.NAIR

RESPONDENT -

THE SENIOR GEOLOGIST,
DEPARTMENT OF MINING AND GEOLOGY,
DISTRICT OFFICE, KAKKANAD,
ERNAKULAM DISTRICT, PIN - 682 030

BY SRI. T.S. SYAM PRASANTH, GOVT.PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
30/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS

W.P (C) TMP No.250 of 2020

Dated this the 30th day of April, 2020

ORDER

Avoid. Post before appropriate court on 05.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

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APPENDIX

EXHIBIT P1:- COPY OF THE PROCEEDINGS OF THE DIRECTOR, MINING AND GEOLOGY DATED, 28-3-2015.

EXHIBIT P2:- COPY OF THE LICENCE ISSUED TO THE PETITIONER BY THE MALAYATTOOR - NEELEESWARAM GRAMA PANCHAYATH DATED, 28-3-2019.

EXHIBIT P3:- COPY OF THE EXPLOSIVE LICENCE ISSUED IN THE NAME OF THE PETITIONER DATED, 11-11-2019.

EXHIBIT P4:- COPY OF THE INTEGRATED CONSENT TO OPERATE ISSUED BY THE KERALA STATE POLLUTION CONTROL BOARD DATED, 19-11-2019.

EXHIBIT P5:- COPY OF THE NO-OBJECTION CERTIFICATE ISSUED BY THE TAHSILAR, ALUVA DATED, 16-3-2015.

EXHIBIT P6:- COPY OF THE MOVEMENT PERMIT ISSUED TO THE PETITIONER DATED, 6-12-2019.

EXHIBIT P7:- COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER ALONG WITH THE COVERING LETTER DATED, 24-2-2020.